

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: September 27, 2016**

**No. 1512 / Admin. (Services)/2016**

On reversion to the regular line, Sri **Girjesh Kumar Pandey**, Judicial Member, Commercial Tax Tribunal, Gorakhpur to be District & Sessions Judge, Ghazipur.

**No. 1513 / Admin. (Services)/2016**

Sri **Rahul Kumar Pandey**, Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge/Special Judge, Sultanpur vice Sri Nasir Ahmad-III.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Sultanpur against the special court created for trying cases under the said Act.

**No. 1514 / Admin. (Services)/2016**

Sri **Nasir Ahmad-III**, Special Judge/Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge, Sultanpur.

**No. 1515 / Admin. (Services)/2016**

Sri **Jamal Masood Abbasi**, Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judges/Special Judge, Sultanpur vice Sri Shyam Jeet Yadav.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Sultanpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1516 / Admin. (Services)/2016**

Sri **Shyam Jeet Yadav**, Special Judge/Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judges, Sultanpur.

**No. 1517 / Admin. (Services)/2016**

Sri **Jai Krishna Tewari**, Additional District & Sessions Judge, Sultanpur to be District & Sessions Judge, Fatehpur in the vacant court.

**No. 1518 / Admin. (Services)/2016**

Sri **Alok Saxena**, Additional District & Sessions Judge, Mau to be District & Sessions Judges, Farrukhabad in the vacant Court.

**BY ORDER OF THE COURT,**

Sd/-  
**(DINESH KUMAR SINGH-I)**  
**REGISTRAR GENERAL**

**No. 527 / Admin. (Services)/2016, Dated: Allahabad: September 27, 2016**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Girjesh Kumar Pandey, Judicial Member, Commercial Tax Tribunal, Gorakhpur from his present post so as to enable him to take over charge of his new posting.

3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutcheri Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings w.e.f. 01.10.2016.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. S/ Sri

i	Girjesh Kumar Pandey, Judicial Member, Commercial Tax Tribunal, Gorakhpur.
ii	Jai Krishna Tewari, Additional District & Sessions Judge, Sultanpur.
iii	Alok Saxena, Additional District & Sessions Judge, Mau.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting w.e.f. 01.10.2016.

The handing and taking over charge certificate may kindly be sent to the Section Officer, Admin. (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificate.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad.
14. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-

**(ATUL SRIVASTAVA)  
JOINT REGISTRAR (JUDICIAL) (SERVICES)**